

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2348
ANSWERED ON 05TH MARCH, 2020

UNIFORM STRUCTURE OF ROAD TAX

2348. SHRI SHRIRANG APPA BARNE:
SHRI KANUMURU RAGHU RAMA KRISHANA RAJU:
SHRI GAJANAN KIRTIKAR:
SHRI BIDYUT BARAN MAHATO:
SHRI SANJAY SADASHIV RAO MANDLIK:
SHRI SUDHEER GUPTA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether a Group of Ministers on Transport had recommended a uniform structure of road tax for vehicles across States on the basis of invoice price of vehicle and if so, the details thereof;
- (b) whether the Government has asked the States to levy a uniform road tax on personal vehicles to resolve the anomaly in the tax system in the country;
- (c) if so, the details thereof along with the response of the States thereto;
- (d) the response of the automobile industry regarding uniform taxation across the country; and
- (e) whether anomaly in tax is also responsible for decline in sale of vehicles during the last year and if so, the details thereof along with the remedial steps taken by the Government in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) Group of Ministers on Transport under the chairmanship of Shri Yunus Khan, Transport Minister, Government of Rajasthan had recommended all States/UTs to rationalize motor vehicle taxes and develop a system for seamless movement of vehicles across the country. The matter of Road Tax Policy for Motor Vehicles is a State Subject and Central Government deliberates on this issue with the States in meetings of Transport Development Council (TDC).
